

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.6416/2001

(From the judgement and order dated 14/12/2000 in CMWP 1261/00  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

TRADE TAX OFFICER, U.P.

Petitioner (s)

VERSUS

M/S. KASHTHA KALA A.U.S.SAMITI LTD.&ANR.

Respondent (s)

(With prayer for interim relief and office report)  
( With Appln(s). for exemption from filing O.T. )  
( For Final Disposal )

Date : 21/02/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s) Mr. T.N. Singh,Adv.  
Mr. Mukesh Verma,Adv.  
Mr. Manish Shanker,Adv.  
Mr. R.C. Verma,Adv.

For Respondent (s) Mr. Prashant Kumar,Adv.  
Mr. Gourav Agarwal,Adv.  
Mr. Joseph Pookkatt,Adv.  
Mr. Prasenjit Keswani,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

As requested, the matter is adjourned for two weeks.

.SP1

(Neena Verma)  
Court Master

(Promila Nagpal)  
Court Master